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was on a very small scale, some staff had to be transferred to Gorakhpur— | like the Claims Office etc.—still the I staff found it difficult and we ulti-; mately agreed to retain most of them in Calcutta. Under these circumstances, I hope the hon. Member and the House will realise that it would not be in the interest of the Railways, nor of the country, to create further zones now.

SHRI H. C. MATHUR: Only one more question, Sir.

This Committee being of the view that under the re-arrangement, Railways generally suffered from over-centralisation, indecision, red-tape and inertia, may I know what action Government propose to get over these 'defects and evils?

SHRI LAL BAHADUR: We delegate more powers to the General Managers. That is one thing. Secondly, when we divisionalise the Railways, the powers will be delegated to the Divisions and the Divisional Offices.

SHRI H. N. KUNZRU: Does the Railway Minister think that the divisionalisation of the Railways will enable the General Manager to look after efficiently, a line more than 3,000 and 3,500 miles long?

SHRI LAL BAHADUR: Yes, because | the Divisional Officer will be there, the man in charge of the Division, who will be coordinating the activities of the various branches, such as transportation, mechanical, engineering etc. Therefore, the General Manager gets a man next to him, who can look aft'r the Division properly =>nd thus j his work is lightened.

SHRI H. N. KUNZRU: Is the Railway Minister aware that this system prevailed in the old East Indian Railway, and even then it was found that the work on the lines was too heavy to be looked after satisfactorily by the General Manager?

SHRI LAL BAHADUR: I am sorry the hon. Member forgets one import ant factor, that the Eastern Railway.....

SHRI H. N. KUNZRU: I am not speaking of the Eastern Railway

MR. CHAIRMAN: He refers to the old East Indian Railway.

SHRI H. N. KUNZRU: I am speaking of the old East Indian Railway.

SHRI LAL BAHADUR: Yes, and therefore, that Railway functioned better than other Railways.

RECOMMENDATIONS OF INDIAN MEDICAL-EDUCATION CONFERENCE

- ♦113. SHRI M. GOVINDA REDDY: Will the Minister for HEALTH be pleased to state:
- (a) what are the recommendations of the Indian Medical Education Conference held in Delhi recently; and
- (b) what steps have been taken or are proposed to be taken to implement them?

THE MINISTER FOR PARLIAMENTARY AFFAIRS (SHRI SATYA NARAIN SINHA): (a) A statement showing the recommendations is laid on the Table of the Sabha. [See Appendix XI. Annexure No. 19.1

(b) The recommendations made by the Conference will be considered by the Government of India in due course

KISHORILAL RATANLAL SHRI MALVIYA: Does the.....

Mr. CHAIRMAN: Mr. Govinda Reddy has no supplementaries? Probably he has not had time to read the long statement. Yes, Mr. Malviva.

RATANLAL KISHORILAL MALVIYA: May I know, Sir, if the method of family planning advocated by the Health Ministry was considered by this conference and if so, wnat were their recommendations?

SHRI SATYA NABAYAN SINHA: The !! recommendations have not been sent to Government by the Director-General. So as yet, the Government is not in possession of these recommendations. Therefore it is premature -to say what they have said about it.

DR. W. S. BARLINGAY: What was the occasion for calling together this •conference?

SHRI SATYA NARAYAN SINHA: I think the purpose of calling th s conference was almost the same JS generally why conferences like this are called.

MR. CHAIRMAN: Yes. It starts:

"Taking note of the difficulty's arising from the different method* of selection of candidates for admis sion adopted by various medical colleges in the countryetc."

So the preamble states the purpose of conference.

GRANTS FOR THE INDMN RAILWAYS

- *114. SHRI M. GOVINDA REDDf: Will the Minister for RAILWAYS b» pleased to state:
- (a) the total requirements of cranes for the Indian Railways;
- fb) whether the present number of cranes with the Railways falls short of the requirements; if so, by how many; and
- (c) what steps have been taken to procure more cranes for the Railways?

THE DEPUTY MINISTER FOR RACL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): (a) Total requirements of Broad Gauge and Metre Gauge cranes on the 31st March 1955 were 915.

- (b) Yes, Sir. The requirements fell short on the 31st March 1955 by 81 cranes.
- procuring these cranes and

deliveries have in some cases already

to Questions

SHRI M. GOVINDA REDDY: With which countries have these orders been placed? Have they been placed with any one country?

SHRI O. V. ALAGESAN: The United Kingdom and Italy. I think those are the countries with which we have placed orders.

SHRI M. GOVINDA REDDY: May I know when the deliveries will be completed?

SHRI O. V. ALAGESAN: Orders have been placed with several firms. Some have been delivered already, and perhaps within a short time the others will be delivered. I can hand the statement over to the hon. Member.

SHRI M. GOVINDA REDDY: Is it a fact that some of the zones have felt the immediate need for adding to the strength of their cranes, particularly the Southern Zone? Are Government thinking of finding the means to re-allocate the number of cranes available, to the places where they are most needed, within the number they have now in stock?

SHRI O. V. ALAGESAN: Yes, alt these will be distributed over the Railways, and I think the Southern Railway have enough cranes; and if more are needed, they will be allotted.

PROF. G. RANG A: May I know, Sir, whether we are manufacturing any cranes in our country, or are we depending entirely on imports?

SHRI O. V. ALAGESAN: At present there is no capacity, there is no manufacture of cranes here.

(c) Orders have already been placed for PROF. G. RANGA: Have Govern-1 ment no plans at all to establish a j factory, or to utilise some factory which is already there, for the manufacture of these cranes?